

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 737
TO BE ANSWERED ON 13TH DECEMBER, 2022**

**PLAN TO SUPPORT THE MEDICAL STUDENTS WHO RETURNED FROM
UKRAINE**

737 SHRI PARIMAL NATHWANI:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has any plan to support the medical students who returned to India under compulsion due to Russia-Ukraine war, if so, the details thereof;
- (b) whether such students will be allowed to undertake further study in India and complete their education, if so, the details thereof; and
- (c) the details of steps Government plans to take, in order to create competitive higher education in medicine, management and engineering in India so that the craze for education abroad is minimized?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Foreign Medical Students/Graduates are either covered under “Screening Test Regulations, 2002” or “Foreign Medical Graduate Licentiate Regulations, 2021”. There are no such provisions in the Indian Medical Council Act 1956 & the National Medical Commission Act, 2019 as well as the Regulations to accommodate or transfer medical students from any foreign medical institutes to Indian medical colleges. No permission has been given by the NMC to transfer or accommodate any foreign medical students in any Indian medical institute/university.

The National Medical Commission (NMC) has devised a scheme under which Indian students who were in the last year of their undergraduate medicine course (due to COVID-19, Russia-Ukraine conflict etc had to leave their foreign medical institute) and have subsequently completed their studies as also have been granted certificate of completion of course/degree by the respective institute, on or before 30th June, 2022, are permitted to appear in Foreign Medical Graduate Examination. Thereafter, upon qualifying the FMG examination, such foreign medical graduates are required to undergo Compulsory Rotating Medical Internship (CRMI) for a period of two years to make up for the clinical training which could not be physically attended by them during the undergraduate medicine course in the foreign institute as also to familiarize them with practice of medicine under Indian conditions. Foreign medical graduates get registration only after completing the CRMI of two years.

As per information received from MEA, the Indian Embassy in Kyiv has communicated with all the concerned Universities in Ukraine for providing transcript and other documents in a smooth manner to the students. The details are available on the website of Embassy to assist students to address any related issues.

The NMC has also issued Public Notices conveying its No-objection to the Academic Mobility Program offered by Ukraine i.e. temporary relocation (for the period of conflict) to other universities applicable in either of 29 countries as mentioned in the Public Notice.

The National Medical Commission Act, 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, National Medical Commission (NMC) has framed the guidelines and the same was issued on 03.02.2022.

To enhance the quality of teaching and research in Higher Education in India, the Central Government has launched several initiatives viz. National Institutional Ranking Framework (NIRF), Impacting Research Innovation & Technology (IMPRINT), Uchchar Avishkar Yojna (UAY), Global Initiative of Academic Networks (GIAN) & Scheme for Promotion of Academic and Research Collaboration (SPARC) etc. In addition to it, All India Council for Technical Education (AICTE) has also launched a host of programmes e.g. Model Curriculum, Student Internship Scheme, Perspective Plan and Smart India Hackathon etc. for enhancing the quality of technical education and aligning the academic programmes as per industry requirements.
